Title: Need to set up a Spice Park in Chamarajnagar district, Karnataka.

SHRI R. DHRUVANARAYANA (CHAMRAJANAGAR): I would like to draw the kind attention of the august House regarding the establishment of a Spice Park in the district headquarters of Chamrajanagar to facilitate the farmers to give value addition to their spice produces such as pepper, turmeric and ginger.

The farmers in my constituency grow 50 metric tonnes of Turmeric and 5000 tonnes of Ginger per annum in the district. The pepper is cultivated in estates of B.R.Hills range and the produce is 250 tonnes per annum. The spice produce can also be cultivated as multi crop in 11,500 hectares of coconut farms. Hence, there is a potential to set up Spice Park in district headquarters of Chamrajanagar in my Constitunecy to give value addition to the spice produces cultivated by farmers. Setting up of the spice park will facilitate the farmers to improve their cultivation from traditional methods to scientific methods. The transfer of technology would help the farmers to grow more spice produces and give value addition.

Hence, in the view of protecting the interest of spice produce cultivating farmers, I would earnestly appeal the Government to take steps to allocate sufficient funds in the budget to set up a Spice Park at Chamrajanagar in the current year of the Twelfth Five Year Plan.